NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI (APPELLATE JURISDICTION) Company Appeal (AT) (CH) No. 15 of 2021 **Under section 421 of the Companies Act, 2013)** (Arising out of Interim Order dated 10.03.2021 passed in C.P. No. 219/BB/2020 passed by the National Company Law Tribunal, **Bengaluru Bench**)

In the matter of:

1. Convergytics Solutions Private Limited A Company incorporated under the Companies Act, 1956, And having its registered office at: #5/1, Gulmohur Enclave Road, Kundalahalli Gate, Marathalli Post, Bengaluru- 560037 CIN: U72300KA2013PTC069084.

2. Sanjeev Mishra S/o Pramod Mishra Aged about 44 years Residing at K-805 Brigade Metropolis, GarudacharPalya, Mahadevapura, Bengaluru- 560048.

3. Santosh Vithal Rao Atre Son of V K Atre Aged about 40 years, Residing at No. 49, 10th Cross, West of Chord Road, 2nd Stage, Bengaluru- 560086. Through Power of Attorney Mr. Sanjeev Mishra ... Appellant No. 3

V.

1. Randhir Hebbar Son of ASN Hebbar Aged about 41 years, Residing at Anantha Krupa, No. 33, 16th C Main, 4th Block, Koramangala, Bengaluru- 560034.

...Respondent No. 1

... Appellant No. 1

... Appellant No. 2

2. Baghyashri Hebbar
Wife of Randhir Hebbar
Aged about 37 years,
Residing at Anantha Krupa,
No. 33, 16th C Main, 4th Block,
Koramangala, Bengaluru- 560034.

...Respondent No. 2

3. Convergytics LLC
A company incorporated under the laws of Texas, United States of America,
And having its registered office
At: 4512 Legacy Drive (Suite 100)
Plano, Texas- 75024.
And also at:
1001, 4th Avenue,
Suite 3200, Seattle,
Washington- 98154
United States of America.

...Respondent No. 3

4. Convergytics INC
A company registered under the laws of Ontario
And Having its registered office at:
Robert Speck Parkway (15th Floor) Mississauga, Ontario- L4Z1S1.
And also at:
130, Adelaide Street,
Suite 701, Toronto, Ontario- M5H2K4,
Canada.Respondent No. 4

Present:

For Appellant	:	Mr.T.K. Bhaskar, Advocate For Ms.Deepika Murali, Advocate
For Respondents No.1	& 2:	Mr.P.H. Arvind Pandian, Sr.Counsel For Mr.S. Sriranga, Advocate

Order (Virtual Mode)

For filing of Reply/Response/Counter of Respondents No.1 and 2 in the form of Hard Copy and also for filing of 'Notes of Submissions' together with Citations by the Learned Counsels appearing for either side, (if not filed earlier), Of course, before the 'Office of the Registry', time is granted till 24.05.2021 and the copy of the same shall be exchanged between the respective sides, well in advance before the next date of hearing.

The Registry is directed to List the matter on 27.05.2021.

[Justice Venugopal M] Member (Judicial)

[V.P. Singh] Member (Technical)

19.05.2021

SE